

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1221**  
(TO BE ANSWERED ON 20.12.2018)

**COMPLAINTS ON WITHHOLDING PAYMENTS TO SSIs**

**1221. SHRI DHIRAJ PRASAD SAHU:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether any complaint has been received by Government/CVC regarding willful withholding of payments to various Small Scale Industries (SSIs) by officials working in SAIL/Bokaro Steel Plant Limited; and
- (b) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) & (b): Central Vigilance Commission and Ministry of Steel have informed that no specific complaint has been received regarding willful withholding of payments to various Small Scale Industries by officials working in Steel Authority of India Limited (SAIL) / Bokaro Steel Plant Limited during the last three years.

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